

this particular Office is concerned, for research.

BACKWARD CLASSES COMMISSION

*792. **Shri B. N. Kureel:** Will the Minister of Home Affairs be pleased to state:

(a) whether the Backward Classes Commission appointed by the Government have been authorised to scrutinise the President's Order, 1950 regarding the list of Scheduled Castes; and

(b) if so, whether the inclusion or exclusion of the Scheduled Castes in the list will affect the allocation of seats in the Legislatures for the next General Elections?

The Deputy Minister of Home Affairs (Shri Datar): (a) Yes.

(b) Yes.

श्री बी० एन० कुरील: क्या मैं जान सकता हूँ कि बैकवर्ड क्लासेज कमीशन की रिपोर्ट हाउस के सामने कब तक आ जाएगी?

श्री वातावर: इस महीने के आखीर में।

Shri Thimmaiah: May I know whether any interim report has been submitted by the Backward Classes Commission and, if so, what are the recommendations they have made?

Shri Datar: They have sent in advance only some recommended lists. The reasons and other material have not been supplied. And Government will take action only after receipt of the final report.

विदर्शी व्यक्ति जो कारावास का दण्ड भुगत रहे हैं

* ७९३. श्री भक्त वरान: क्या गृह-कार्य मंत्री १८ मार्च, १९५४ को दिए गए तारारहित प्रश्न संख्या १९६० के उत्तर के सम्बन्ध में यह बताने की क्या करेंगे कि:

(क) आजकल भारत में ऐसे कुल कितने विदर्शी व्यक्ति हैं जो कारावास का दण्ड भुगत रहे हैं, और

(ख) वे किल किल दर्शा के निवासी हैं?

गृह-कार्य उपमंत्री (श्री वातावर): (क) तथा (ख). समाचार एकत्रित किए जा रहे हैं तथा सदन को समर्पित कर दिए जाएंगे।

CUSTOMS EMPLOYEES

*794. **Shri Gidwani:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Ministry of Home Affairs, have issued certain orders in connection with the confirmation and seniority of displaced Government employees to various Ministries; and

(b) if so, whether these orders have been implemented by the Customs authorities at Bombay, Calcutta and Madras?

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha): (a) The Ministry of Home Affairs have issued no special orders governing the confirmation of displaced Government servants only, but they have issued specific instructions about the manner of the fixation of seniority of displaced Government servants.

(b) Yes, Sir, except in four cases out of 91 due to some technical difficulties. These are under consideration in consultation with the Ministry of Home Affairs.

Shri Gidwani: Will the Government expedite the disposal of those four cases also?

Shri A. C. Guha: Only four cases are remaining out of which in the case of three there was some break of service; either the persons had resigned or absented themselves before joining here. So there was this technical difficulty. In the other case the person is educationally not qualified.

Mr. Speaker: He wants to know whether Government will expedite their disposal.

Shri A. C. Guha: We are trying to expedite as much as possible.